

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 205 of 2016 (SZ)**

**Applicant(s)**

P. B Suresh Babu,  
Pathanamthitta Dist,  
Kerala State – 689 693.

**Respondent(s)**

Vs. Sudheer Sukumaran,  
Pathanamthitta Dist,  
Kerala State – 689 693  
and 8 others

**Legal Practitioners for Applicant(s)**

M/s. Varghese K. Paul  
John Mathew Therezhath

**Legal practitioners for respondent(s)**

M/s. S. Muhammad Haneef,  
M.H. Asif Ali for R1 and R2  
Mrs. Vidyalakshmi Vipin for R-3  
Mrs. VK. Rema Smrithi for R-4  
Mrs. Suvitha, A.S. for R-5, R-8 and R-9  
M/s. K.F. Manavalan, Bijesh Thomas,  
Annamma K for R-6  
Mrs.M Sumathi for R-7

Note of the Registry	Orders of the Tribunal
Order No. 5	<p>Date: 10<sup>th</sup> August, 2017</p> <p>The application is listed for final arguments.</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>As the Expert Member is not available, final orders cannot be passed.</p> <p>List the matter for final arguments on 20.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>